

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**REVIEW PETITION NO. 03 OF 2018 IN
APPEAL NO. 226 OF 2016**

Dated: 18th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Adani Transmission (India) Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Ambuj Dixit
Mr. Shariq Ahmed

Counsel for the Respondent(s) : Mr. Nitin Gaur
Ms. Anuradha Mishra for R-11

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava
Ms. Hanshita Sinha for R-31

ORDER

Respondent Nos. 11 & 31 do not wish to file any reply since they opt to file written submissions.

Pleadings are complete. List the matter for hearing on **25-3-2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/js